

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1794  
ANSWERED ON:08.03.2010  
DISABILITY AND RIGHT TO EQUAL OPPORTUNITIES ACT  
Rathod Shri Ramesh;Vishwanath Shri Adagur H

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the proposals/bill to amend the Disability and Rights to Equal Opportunities Protection of Rights and Full Participation Act, 1995 is still pending for the last several years;
- (b) if so, the details thereof and the reasons therefore; and
- (c) the steps taken/to be taken by the Government to get the said amendment passed and enacted expeditiously?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a, b & c) The amendment to the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 is under consideration of the Government. After wider consultations with various Stakeholders, draft amendments have been formulated. The draft amendments have been circulated to State Governments, and concerned Central Ministries and also posted on the website of the Ministry seeking views/ comments of various stakeholders. After due consultation, amendments would be finalized and further action taken.